

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Company Appeal (AT)(Ins.) No. 483 of 2019

In the matter of:

Dharamveer Singh & Ors.

...Appellants

Vs.

Vinay Talwar & Ors.

...Respondents

With

Company Appeal (AT)(Ins.) No. 502 of 2019

Nitin Gupta

...Appellant

Vs.

M/s. Applied Electro-Magnetics Pvt. Ltd.& Ors.

...Respondents

Present :

Appellant:

Respondent:

**Mr. Abhishek Anand, Advocate
Hony. Satpal, Advocate
Mr. Shivankar K.Datta, Advocates
Mr. V.Seshagiri, Mr. Siddharth Sachar, Shreyuss,
Advocates**

ORDER

22nd January, 2020

At request of the 'Resolution Professional' for filing his Reply the matter is adjourned by one week. Rejoinder, if any, be filed by the Appellant within one week thereafter.

...contd.

Registry is directed to list the matter on **12th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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